

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-42 OF 2020

Ramjan Mujavar Applicant.

V e r s u s

State of Goa and Anr. Respondents.

Shri D. Dhond, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU J.

Date: 11th September 2020

P.C.

Heard Shri D. Dhond, the learned counsel for the applicant, and Shri P. Faldessai, the learned Addl. Public Prosecutor for the respondents.

2. The learned Additional Public Prosecutor has readily agrees to make available the case dairy, besides certain material, which according to him will be sent in sealed cover.

3. Post the matter on 14.9.2020.

DAMA SESHADRI NAIDU, J

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